

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 432 (ND)/2017

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017

NAME OF THE COMPANY: M/s Miditech Pvt. Ltd. Vs. Canara Bank & Jupiter Capital Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 10 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

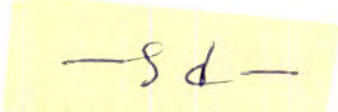
	For the Petitioner (s)	: Mr. Abhishek Anand, Advocate		
--	------------------------	--------------------------------	--	--

	For the Respondent (s)	: None		
--	------------------------	--------	--	--

ORDER

Notice to the Respondent, at their registered Email ID for 26th October, 2017. Dasti as well.

Affidavit of service be filed.


(Ina Malhotra)
(Member (J))